(Hindi and English of the Certified Annual Accounts of the Animal Welfare Board, for the year Madras, 1968-69. [Placed in Library *See* No. 4391/70] <sub>u</sub>

## CORRIGENDUM TO GOVERNMENT NOTIFICATION G.S.R. No 553 dated the 24th March, 1970

SHRI ANNASAHEB SHINDE: Sir, I also beg to lay on the Table a Copy of the Ministry of Food, Agriculture, Community Development and Cooperatioi (Department of Food), Notification G.S.4. No. 852, dated the 19th May, 1970 (in English) and dated the 10th September, 1970 (in Hindi), publishing a corrigendum to Government Notification G.S.R. No. 553, tated the 24th March, 1970. [Placed in Librar See No. LT-4312/70]

#### THE CENTRAL WAREHOUSING CORPORATION (SECOND AMENDMENT) RULES, 1970

SHRI ANNASAHEB SHINDE: Sir, I also beg to lay on the i able a copy of the Ministry of Food Agriculture, Community Development and Cooperation (Department of Food) Notification G.S.R. No. 1252. dated the 17th August, 1970 (in English and Hindi), publishing the Central Warehousing Corporation (Second Amendment) Rules, 197C. under sub-section (3) of section 41 of the Warehousing Corporations Act, 1962. [P!a> sd in Library. See No. LT 4247/70.] -

## THE INDIAN WIRELESS TELEGRAPHY ^(POSSESSION) AMENDMENT RULES, 1970

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND IN THE DEPARTMENT OF COMMUNICATIONS (PROF. SHER SINGH): Sir, I beg to lay on the Tabk under sub-section (4) of section 10 of the Indian Wireless Telegraphy Act, 1933, a copy oft ie Department of Communication (Posts and Telegraphs Board) Notification G.S.R. No. 1823 of 1970 dated the 6th September, 197( (in English and Hindi) publishing the Jndian Wireless Telegraphy (Possession) A nendment Rules, 1970. [Placed in Library See No. LT-4397/70]

## THEAPRENTICESHP (AMENDMENT) RULES 1970

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR EMPLOYMENT AND REHABILITATION (SHRI BISHWA NATH ROY): Sir, I beg to lay on the Table—a copy of the Ministry of Labour, Employment and Rehabilitation (Directorate General & Employment and Training)

Notification G.S.R. No. 1294, dated the 26th August, 1970 (in English and Hindi), publishing the Apprenticeship (Amendment) Rules, 1970, under sub-section (3) of section 37 of the Apprentices Act, 1961 [Placed in Library *See* No. LT-4245/70.] ^

#### THE MINES (AMENDMENT) RULES, 1970

SHRI BISHWA NATH ROY: Sir, I also beg to lay on the Table a copy of the Ministry of Labour, Employment and Rehabilitation (Department of Labour and Employment) Notification G.S.R. No. 1786, dated the 30th September, 1970 (in English and Hindi), publishing the Mines (Amendment) Rules, 1970, under subsection (7) of section 59 of the Mines Act, 1952 [Placed in Library See No. LT-4246/70]."

#### DECISIONS TAKEN BY GOVERNMENT ON THE RECOMMENDATION OF THE COMMITTEE ON BROADCASTING AND INFORMATION MEDIA ON DOCUMENTARY FILMS AND NEWSREELS

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING AND IN THE DEPARTMENT OF COMMUNICATIONS (PROF. SHER SINGH): Sir, I beg to lay on the Table the fifth statement (in English and Hindi) showing the decisions taken by Government on the recommendation of the Committee on Broadcasting and Information Media on Documentary Films and Newsreels. [Placed in Library. See No. LT-4240/70.]

# MAIN CONCLUSIONS OF THE THIRTEENTHSESSION OF THE INDUSTRIAL COMMITTEE ON NPLANTATIONS

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR, EMPLOYMENT AND REHABILITATION (SHRI BHAGWAT JHA AZAD): Sir, I beg to lay on the Table a statement of the Main Conclusions (in English and Hindi) of the Thirteenth Session of the Industrial Committee on Plantations held at New Delhi on the 10th July, 1970 [Placed in Library See No. LT-4309/70] »/

## MAIN CONCLUSIONS OF THE TWENTY-NINTH SESSION OF THE STANDING LABOUR COMMITTEE

SHRI BHAGWAT JHA AZAD: Sir, I also lay on the Table a statement of the Main Conclusions (in English and Hindi) of the Twentyninth Session of the Standing Labour Committee held at New Delhi on the 23rd-24th July, 1970 [Placed in Library *See* No. LT-4310/70.],